

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 05.02.2020 (WEDNESDAY)

COURT - II

11:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 931 of 2019	Eastern Electrodes & Coke Pvt. Ltd. Vs. Bhaskar Shrachhi Alloys Ltd.	Vikrant Pachnanda	
2.	Comp. App. (AT) (Ins) No. 1370 of 2019	Chandralekha Construction Pvt. Ltd. Vs. Devi Industrial Engineers	Mukesh Rana	Ashan Ahmad-R1

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 1477 of 2019 (With Defects)	P.V. Nidhish Vs. N.P. Kamalesh & Anr. With	Aditya Prakash Arora	Bhupesh Pathak-LICH Bijoy P. Pulipra-RP
4.	Comp. App. (AT) (Ins) No. 1478 of 2019 (With Defects)	P.V. Nidhish Vs. OCS Group (India) Pvt Ltd & Anr.	Aditya Prakash Arora	Bhupesh Pathak-LICH Bijoy P. Pulipra-RP
5.	Comp. App. (AT) (Ins) No. 391 of 2019	IDBI Bank Ltd. Vs. Ajay Joshi Resolution Professional for the Corporate Debtor & Ors. With	Sidhartha Barua	Roopali Singh-R2&3 Sneha Janakiraman-COC Anannya Ghosh-RP
6.	Comp. App. (AT) (Ins) No. 492 of 2019	Gail India Ltd. Vs. Ajay Joshi & Ors.RP of Alok Industries	Nishant Awana	Roopali Singh-R2&3 Sneha Janakiraman-COC
7.	Comp. App. (AT) (Ins) No. 575 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors. With	Nitesh Rana	Udita Singh-R1 Rajendra Beniwal-R2
8.	Comp. App. (AT) (Ins) No. 576 of 2019	Enforcement Directorate. Vs. Vishal Ghisulal Jain & Ors.	Nitesh Rana	Udita Singh-R1
9.	Comp. App. (AT) (Ins) No. 644 of 2019 & I.A No. 2106 of 2019	Darshan Gandhi, Ex-Director, Lok Housing & Constructions Ltd. Vs. USV Pvt. Ltd. & Anr.	Smriti Churiwal	Natrajan-R1 ParthTandon-SBI

10.	Comp. App. (AT) (Ins) No. 709 of 2019	Invent Assets Securitisation & Reconstruction Pvt. Ltd. & Anr. Vs. Rajmal Labhchand Mogra & Ors.	Smriti Churiwal	Aman Varma- R1&2 Swati Gopalani- AVP
11.	Comp. App. (AT) (Ins) No. 1043- 1044 of 2019	Rajesh Verma Vs. Vani Biochem & Anr.	V. Sridhar Reddy	Ateeqriya Bhatia (R-1 & 2)
12.	Comp. App. (AT) (Ins) No. 1113 of 2019 & I.A No. 516 of 2020	Manoj K. Daga Vs. ISGEC Heavy Engineering Pvt. Ltd. & Ors.	Prachi Johri	Yaman Deep- R1 Sandeep Bajaj-R2 Ashwini-SBI
13.	Comp. App. (AT) (Ins) No. 1396 of 2019	K. Surekha Vs. Sarvottam Ispat Ltd.	Sourabh Gupta	Karan Gandhi
14.	Comp. App. (AT) (Ins) No. 1466 of 2019	Gaurav Dilipraj Panwar Vs. Raksha Bullion & Anr.	Saurabh Ajay Gupta	
15.	Comp. App. (AT) (Ins) No. 03 of 2020	Pawan kumar Agarwal Vs. Asset Reconstruction Company (India) Ltd.	Arjit Pratap Singh	

For Hearing

16.	Comp. App. (AT) No. 408 of 2018	Vintage Hotels (P) Ltd. & Anr. Vs. Ahamed Nizar Moideen Kunhi Kunhimahin	Mayilsamy. K	Deepak Jain
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By Order

**-sd/-
Registrar**